

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2654
ANSWERED ON:17.08.2011
RECOMMENDATIONS OF ADMINISTRATIVE REFORMS COMMISSION
Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Administrative Reforms Commission has recommended that the work for the welfare of the backward classes should be undertaken on the pattern of Scheduled Castes/Scheduled Tribes;
- (b) if so, the details thereof; and
- (c) the action taken by the Government so far to implement the said recommendations?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office (SHRI V. NARAYANASAMY)

(a) & (b): The 2nd Administrative Reforms Commission (ARC) in its 7th Report titled 'Capacity Building for Conflict Resolution – Friction to Fusion' made the following recommendations on "issues related to other Backward Classes":

- (i) Government may work out the modalities of a survey and take up a statewise socio-economic survey of the 'Other Backward Classes', which could form the basis of policies and programmes to improve their status.
- (ii) Government needs to formulate and implement a comprehensive scheme for capacity building of OBCs that would bring them at par with the rest of society.

(c): The Government has decided to conduct a Socio Economic and Caste Census. The field work is being carried out by the respective State/UT Governments with the financial and technical support of the Government of India. In Socio Economic and Caste Census 2011, the caste of all persons is being collected. Besides data on caste/tribe, the information on parameters such as occupation/activity, highest educational level completed, disability, religion, housing/dwelling, employment and income characteristics, assets, land owned etc. are also being collected in Rural Areas.

In addition, specific details on main source of income/earning, chronic illness and amenities are also being collected in Urban Areas. As such, the count alongwith the Socio-economic profile of each caste would be available from Socio Economic and Caste Census 2011. The Socio Economic and Caste Census 2011 is to be completed in a phased manner from June to December 2011 in all States/ UTs of India.

The Government has a scheme of Assistance of voluntary organizations for Welfare of Other Backward Classes (OBCs), which interalia aims at providing assistance to NGOs for establishing Centers which equip the eligible OBCs by upgrading their skills to enable them to start income generating activities through self-employment/wage-employment. Besides, the National Backward Classes Finance and Development Corporation provides financial assistance to State Channelising Agencies for project upgradation of technical and entrepreneurial skill of eligible members of backward classes.